

would enable establishment of companies in the private sector to generate power for sale to consumers, captive generation, tax exemptions, and financial assistance etc.

There has been no change in the policy regarding private sector participation in power generation. The Electricity (Supply) Act, 1948 does not preclude power generation in the private sector. The present policy is regulated by the Industrial Policy Resolution of 1956. Under this Resolution the generation and distribution of electricity falls under Schedule 'A', which includes the category of industries, the future development of which will be the exclusive responsibility of the State. The Resolution, however, does not preclude the expansion of the existing privately owned units or the possibility of the State securing the cooperation of private enterprise in the establishment of new units when the national interests so require.

Permission for captive power units is given where the requirement of power is large and continuous and reliable power is necessary.

#### Eleru Reservoir Project

521. SHRI C. MADHAV REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether he is aware that the first phase of the Eleru Reservoir project started as far back as 1979 has not yet been completed; and

(b) if so, the reasons for the delay and action envisaged by Government to release adequate funds for the early completion of the project ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) Government of Andhra Pradesh took up the construction of Yeleru Reservoir Project in 1979 and has incurred an expenditure of Rs 46 crores upto end of Sixth Plan against the estimated cost of Rs. 149 crores. Due to inadequate funds provided by the State Government the project works have not been completed. The State Government has proposed to provide the full spill-over cost of this project in

the VII Five Year Plan which has also been recommended by the Working Group of the Planning Commission.

#### Examinations Conducted by Railway Recruitment Boards

522. SHRI C. MADHAV REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) the number of examinations conducted by the Railway Recruitment Boards during the last three years ;

(b) whether the Railway Recruitment Boards take more than a year to declare results for the examinations conducted by them ; and

(c) if so, the reasons for delay in declaring results ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA) : (a) to (c) The Railway Recruitment Boards conduct examinations for more than 50 technical and non-technical categories and on an average, an examination is conducted each year for each category, depending upon the indents placed on them by the Railway administrations. The recruitment process involves inviting of applications, preliminary scrutiny thereof, conducting written examinations and interviews. Normally, the time taken for completion of the recruitment process is less than a year, specially so where computerisation has been done. In a few exceptional cases where a very large number of applications have been received for popular categories like Office Clerks, Ticket Collectors etc. or where some irregularities had come to notice and the matter had to be enquired into, the time taken for finalisation of the panels had been more than a year.

#### Deaths due to Brain Fever in Karnataka

523. SHRI H.N. NANJE GOWDA : SHRI G.S. BASAVARAJU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Union Government are aware that due to brain fever several deaths are occurring in Karnataka State ;

(b) whether Union Government have provided any kind of help to the State Government for this purpose ;

(c) if so, the details thereof and the number of deaths occurred so far due to brain fever ;

(d) whether it is a fact that the medicines etc. to cure brain fever are not available in Government hospitals and dispensaries in Karnataka State ; and

(e) further steps contemplated by the Central Government in this regard ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARAND) : (a) Yes, Sir,

(b) Yes, Sir.

(c) to (e) In 1985, upto 29th June, 1985, 112 cases and 45 deaths due to Japanese Encephalitis have been reported in Karnataka. The Union Government provides technical and expert guidance through National Institute of Virology, Pune, National Institute of Communicable Diseases, Delhi in the management of cases and diagnosis. States/UTs have been advised to spray DDT/BHC on an area 2/3 Km. around a case wherever reported. DDT/BHC is supplied from National Malaria Eradication Programme for control of Japanese Encephalitis. Fogging operations with Malathion have also been proposed. Vaccines are supplied to the States on demand by the Director, National Malaria Eradication Programme, Delhi. Detailed guidelines regarding causation, transmission, epidemiology, entomology, signs, symptoms, treatment, vaccine and other preventive measures has been issued to all States/U.Ts. Symptomatic treatment is given to patients of Japanese Encephalitis and adequate quantities of required drugs are reported to be stocked in all the problem areas.

Stoppage of K. K. Express from Adoni withdrawn and providing a Stoppage of Udyan Express at Kosigi

524. SHRI E. AYYAPU REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the K. K. Express running between Bangalore and New Delhi used to stop at Adoni in Andhra Pradesh but is not stopping at Adoni from 1st May, 1985;

(b) if so, the reasons therefor;

(c) whether the Udyan Express running between Bangalore and Bombay stops at Kosigi in Kurnool district of Andhra Pradesh;

(d) if not, whether a number of representations were sent to the Railway authorities to stop the Udyan Express train at Kosigi; and

(e) if so, action taken thereon and whether there are proposal to reschedule the timings of the Udyan Express ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) For want of long distance traffic offering.

(c) No, Sir.

(d) Yes, Sir.

(e) Matter has been examined but stoppage has not been found justified on account of meagre traffic offering. There is no proposal at present to revise the timings of Udyan Express.

Utilization of Godavari Water for Power and Irrigation

525. SHRI E. AYYAPU REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any survey or investigation has been conducted for the maximum utilization of the river Godavari both for power and irrigation;

(b) whether the Bachavat Award provided for deviation of water from Godavari to the Krishna basin to augment irrigation in Krishna basin;

(c) whether the Union Government has taken any steps to persuade the concerned States to exploit the Godavari river for